## GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1454

TO BE ANSWERED ON THE 9<sup>TH</sup> DECEMBER, 2025

## FINANCIAL ASSISTANCE FOR CROP FAILURE UNDER PMFBY

1454. SHRI ADHIKARI SOUMENDU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether it is a fact that Government is supporting the farmers of the country through Pradhan Mantri Fasal Bima Yojana (PMFBY) to provide financial support to farmers in case of crop failure;
- (b) if so, the details of support that has been provided to farmers of the country during the last three years, State-wise;
- (c) the budgetary provision and sanction towards welfare of the farmers during the last three fiscal years; and
- (d) the details of the proposal/planning for the next three fiscal years and action taken to encourage farmers to develop farming in the country with modern technological support?

## **ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

- (a) & (b): Yes Sir. State-wise details of Central Government share in premium subsidy and total claims paid to the farmers during last three years i.e. from 2022-23 to 2024-25 are **Annexed**.
- (c): Details of Budgetary provision and funds utilized during last three years i.e. from 2022-23 to 2024-25 are given below:

Year	Budget Estimates	Revised Estimates	Actual Release/Exp.
			(Rs. in crore)
2022-23	15,500.00	12,375.76	10,296.03
2023-24	13,625.00	15,000.00	12,948.50
2024-25	14,600.00	15,864.00	14,772.86

- (d): Government has taken various steps to strengthen implementation of this scheme all over India to bring transparency and onboard modern technology to ensure timely settlement of claims:
  - Government has undertaken development of National Crop Insurance Portal
    (NCIP) as a single source of data ensuring subsidy payment, co-ordination,
    transparency, dissemination of information and delivery of services including
    direct online enrollment of farmers, uploading/obtaining individual insured famer's
    details for better monitoring and to ensure transfer of claim amount electronically
    to the individual farmer's Bank Account.
  - In order to rigorously monitor claim disbursal process, a dedicated module namely 'Digiclaim Module' has been operationalized for payment of claims from Kharif 2022 onwards. It involves integration of NCIP with Public Finance Management System (PFMS) and accounting system of Insurance Companies to provide timely & transparent processing of all claims.
  - Also, towards leveraging technology in implementation of the scheme, various steps like capturing of yield data/Crop Cutting Experiments (CCEs) data through CCE-Agri App & uploading it on the NCIP, allowing insurance companies to witness the conduct of CCEs, integration of State land records with NCIP, introduction of YESTECH (Yield Estimation System Based on Technology) & WINDS (Weather Information Network and Data System) etc. have already been taken to improve timely settlement of the claims to farmers.
  - The Government has actively supported the awareness activities being carried out by the States, implementing Insurance Companies, financial institutions, and Common Service Centres (CSCs) network to disseminate key features of PMFBY amongst farmers and members of Panchayati Raj Institutions (PRIs).
  - Structured awareness campaign 'Crop Insurance Week/Fasal Bima Saptah' has been initiated by the Ministry of Agriculture and Farmers Welfare since Kharif 2021 season onwards. Along with this, 'Fasal Bima Pathshalas' are also being organized at village/GP level for knowledge building of farmers on various aspects of scheme implementation.
  - Government had also organized a nationwide Doorstep Crop Insurance Policy/receipt Distribution mega drive – 'Meri Policy Mere Haath'. Hard copies of crop insurance policy receipts are distributed to farmers enrolled under PMFBY through special camps at gram Panchayat/village level.

PMFBY & RWBCIS: State-wise details of Central Government share in Premium Share and total Claims Paid Report from 2022-23 to 2024-25 (as on 31<sup>st</sup> October, 2025)

State/UT Name	GOI Share in Premium	Paid Claims	
	(Rs. In Crore)		
A & N Islands	0.04	0.02	
Andhra Pradesh	1,935.35	747.08	
Assam	246.71	161.29	
Chhattisgarh	2,124.46	1,389.47	
Goa	0.00	0.01	
Haryana	1,117.10	3,142.14	
Himachal Pradesh	279.11	212.31	
Jammu & Kashmir	138.37	67.19	
Jharkhand	336.56	-	
Karnataka	2,993.66	7,389.49	
Kerala	165.37	345.14	
Madhya Pradesh	3,674.83	3,301.05	
Maharashtra	10,558.66	20,373.07	
Manipur	4.31	5.28	
Meghalaya	13.13	23.97	
Odisha	1,827.64	963.79	
Puducherry	7.33	7.29	
Rajasthan	6,402.60	9,787.70	
Sikkim	0.18	0.01	
Tamil Nadu	1,818.88	2,359.28	
Tripura	11.47	4.46	
Uttar Pradesh	1,226.21	1,878.34	
Uttarakhand	513.70	711.37	
Total	35,395.66	52,869.78	

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